

2011
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No.5850-A

The 9th December, 2011

In exercise of the powers vested in the High Court, Calcutta by Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the following **Judicial Magistrate of the First Class** of the West Bengal Judicial Service are hereby appointed/posted to be the Chief Judicial Magistrate/Additional Chief Judicial Magistrate at the same station/sub division of the District as mentioned against each of their names in the appropriate column of the schedule below :

SCHEDULE

SL. NO.	NAME OF THE OFFICERS APPOINTED AS JUDICIAL MAGISTRATE OF THE FIRST CLASS WITH THEIR RESPECTIVE PLACE OF POSTING	NAME OF THE OFFICERS APPOINTED AS CHIEF JUDICIAL MAGISTRATE/ADDITIONAL CHIEF JUDICIAL MAGISTRATE WITH THEIR RESPECTIVE PLACE OF POSTING ON TRANSFER/ON PROMOTION
01.	Kazi Abul Hasem, Judicial Magistrate of the First Class, Durgapur, Burdwan.	ACJM, Durgapur, Burdwan vice vacant.
02.	Smt. Papia Das, Judicial Magistrate of the First Class, Ranaghat, Nadia.	ACJM, Ranaghat, Nadia vice vacant
03.	Sri Binay Kumar Prasad, Judicial Magistrate of the First Class, Port Blair, A&N Islands.	CJM, Port Blair, A&N Islands vice vacant.
04.	Sri Sambhu Sarkar, Judicial Magistrate of the First Class, Howrah (Sadar).	CJM, Howrah (Sadar) vice vacant.
05.	Sri Arup Roy, Judicial Magistrate of the First Class, Bishnurpur, Bankura.	ACJM, Bishnurpur, Bankura vice vacant.
06.	Sri Aniruddha Maity, Judicial Magistrate of the First Class, Asansol, Burdwan.	ACJM, Asansol, Burdwan vice vacant.
07.	Sri Sandip Kumar Manna, Judicial Magistrate of the First Class, Cooch Behar (Sadar).	CJM, Cooch Behar (Sadar) vice vacant
08.	Smt. Bipasa Mondal (Das), Judicial Magistrate of the First Class, Kalyani, Nadia.	ACJM, Kalyani, Nadia vice vacant.
09.	Sri Annanda Kumar Tiwari, Judicial Magistrate of the First Class, Rampurhat, Birbhum.	ACJM, Rampurhat, Birbhum vice vacant.
10.	Sri Indranil Chatterjee, Judicial Magistrate of the First Class, Barrackpore, 24-Parganas (North).	ACJM, Barrackpore, 24-Parganas (North) vice vacant,
11.	Sri Rabi Ranjan Chakraborty, Judicial Magistrate of the First Class, Jalpaiguri.	CJM, Jalpaiguri (Sadar) vice vacant.

12.	Sri Bikash Lama, Judicial Magistrate of the First Class, Islampur, Uttar Dinajpur.	ACJM, Islampur, Uttar Dinajpur vice vacant.
13.	Sri Binay Kumar Pathak, Judicial Magistrate of the First Class, Purulia (Sadar).	CJM, Purulia (Sadar) vice vacant.
14.	Sri Anjan Kumar Sengupta, Judicial Magistrate of the First Class, Raiganj, Uttar Dinajpur.	CJM, Raiganj, Uttar Dinajpur vice vacant.
15.	Sri Kallol Kumar Das, Judicial Magistrate of the First Class, Paschim Medinipur (Sadar).	CJM, Paschim Medinipur (Sadar) vice vacant.
16.	Sri Pijush Kanti Roy, Judicial Magistrate of the First Class, Malda (Sadar).	CJM, Malda (Sadar) vice vacant.
17.	Molla Asgar Ali, Judicial Magistrate of the First Class, Darjeeling (Sadar).	CJM, Darjeeling (Sadar) vice vacant
18.	Sri Chiranjib Bhattacharya, Judicial Magistrate of the First Class, Bankura (Sadar).	CJM, Bankura (Sadar) vice vacant
19.	Sri Deb Kumar Sukul, Judicial Magistrate of the First Class, Tamluk, Purba Medinipur.	CJM, Tamluk, Purba Medinipur vice vacant
20.	Sri Rohan Sinha, Judicial Magistrate of the First Class, Jhargram, Paschim Medinipur.	ACJM, Jhargram, Paschim Medinipur vice vacant
21.	Sri Duri Venkat Srinivas, Judicial Magistrate of the First Class, Arambagh, Hooghly.	ACJM, Arambagh, Hooghly
22.	Sri Arjun Mukherjee, Judicial Magistrate of the First Class, Nadia (Sadar).	CJM, Nadia (Sadar) vice vacant
23.	Sri Pijush Ghosh, Judicial Magistrate of the First Class, Bolpur, Birbhum.	ACJM, Bolpur, Birbhum vice vacant
24.	Sri Tapas Kumar Mitra, Judicial Magistrate of the First Class, Kakdwip, 24-Parganas (South).	ACJM, Kakdwip, 24-Parganas (South) vice vacant
25.	Sri Gopal Kishore Sinha, Judicial Magistrate of the First Class, Basirhat, 24-Parganas (North).	ACJM, Basirhat, 24-Parganas (North) vice vacant
26.	Abu Helal Manjurur Rahaman, Judicial Magistrate of the First Class, Bidhannagar, 24-Parganas (North).	ACJM, Bidhannagar, 24-Parganas (North) vice vacant
27.	Yasmin Ahmed, Judicial Magistrate of the First Class, Burdwan (Sadar).	CJM, Burdwan (Sadar) vice vacant
28.	Smt. Madhumita Basu, Judicial Magistrate of the First Class, Siliguri, Darjeeling.	ACJM, Siliguri, Darjeeling

29.	Smt. Kum Kum Chattopadhyay, Judicial Magistrate of the First Class, Contai, Purba Medinipur.	ACJM, Contai, Purba Medinipur vice Sri Debapriya Basu, since transferred.
30.	Sri Tarun Kumar Mondal, Judicial Magistrate of the First Class, Raghunathpur, Purulia.	ACJM, Raghunathpur, Purulia vice Sri Binoy Kumar Pathak, since transferred.
31.	Smt. Madhumita Ray-III, Judicial Magistrate of the First Class, Kalna, Burdwan.	ACJM, Kalna, Burdwan vice Sri Aloke Kumar Chowdhury since transferred.
32.	Sri Somnath Bhattacharya, Judicial Magistrate of the First Class, Dinhata, Cooch Behar.	ACJM, Dinhata, Cooch Behar vice Sri Sandip Kumar Manna, since transferred.
33.	Sri Asis Kumar Mukherjee, Judicial Magistrate of the First Class, Kurseong, Darjeeling.	ACJM, Kurseong, Darjeeling vice Molla Asgar Ali, since transferred.
34.	Sri Ananta Kumar Bardhan, Judicial Magistrate of the First Class, Tehatta, Nadia.	ACJM, Tehatta, Nadia vice Sri Subhra Bandyapadhyay, since transferred.
35.	Smt. Dipali Srivastava (Sinha), Judicial Magistrate of the First Class, Balurghat, Dakshin Dinajpur.	CJM, Balurghat, Dakshin Dinajpur vice Tito Rob, since transferred.
36.	Sri Debasis Chowdhury, Judicial Magistrate of the First Class, Buniadpur, Dakshin Dinajpur.	ACJM, Buniadpur, Dakshin Dinajpur vice Smt. Dipali Srivastava (Sinha), since transferred.

This is in continuation of Court's Notification No.5800-A dated 09.12.2011.

**Sd/- Subal Baidya
Registrar (Judicial Service)**

MEMO NO.5851-A

Forwarded to the **Superintendent, Government Printing, West Bengal** for early insertion in the Calcutta Gazette.

High Court, Civil.

By order of the High Court,

The 9th December, 2011

**Sd/-
First Assistant Registrar**

MEMO NO.5852-A to 5873-A

Copy with copy of the above endorsement forwarded to all the District Judges of West Bengal including Andaman & Nicobar Islands, Chief Judge, City Civil Court, Calcutta, City Sessions Court, Calcutta and Presidency Small Causes Court, Calcutta for information with the intimation that the appointment of the aforesaid Officers is in the interest of public service.

He/She is requested to direct the concerned Officer/Officers under his/her control to join the new place of posting on transfer/on promotion immediately delivering charge of the Court and office to such an officer/officers as may be nominated by him or her with further intimation that mere submission of representation will not be construed to be the reason or ground for not joining to the new place of posting.

The District Judge/Chief Judge concerned is requested to send compliance report in terms of the spirit and words of this notification, to this Court forthwith.

High Court, Civil.

By order of the High Court,

The 9th December, 2011

**Sd/-
First Assistant Registrar**